1418. SHRI RAJNI RANJAN SAHU: SHRI M. PADMANABHAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that though US has named India. Brazil and Thailand as priority foreign countries against whom action was to be taken under special 301 provision of the US trade Act, yet US has indicated that no punitive action is contemplated against India; and
- (b) if so, what is the precise indication and status in the matter at present?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CON SUMER AFFAIRS AND PUBLIC DIS TRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COM MERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) An inter-agency team has been appointed by the US Administration to monitor actions taken by the Government of India to address US concerns on intellectual property rights.

Export of rice and wheat

- 1419. SHRI SATYA PRAKASH MALAVIYA: Will the PRIME MINIS TER be pleased to state:
- (b) if so, whether Government have ment have finally decided to export rice and wheal to foreign countries;
- (c) if so, whether Government have started high level talk with some foreign countries in this regard;
- (c) what are the details with their out come of the talk held with the countries, country-wise;
- (d) what would be its likely impact on the domestic market as well as on middle and poor classes of consumers in the country; and
- (e) the quantum of the foreign currency India would earn in this way?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUP PLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (c) No decision to export wheat has been taken. However, export of wheat products from the open market upto a maximum of one lakh MTs will be allowed during 1993-94. As regards rice, export of basmati rica is permissible subject only to a mmironm export price (MEP) restriction. Export of superfine varieties of non-basmati rice is allowed subject to MEP and ceiling as may be prescribed by the Government. A contract has also been signed between FCI and Nepal Food Corporation for the export of 30,000 MT of rice to Nepal at a concessional rate.

to Questions

- (d) It is the policy of the Government to promote export of agricultural commodities in such a manner that domestic availability of items of mass consumption is not affected.
- (e) The target for export of cereals during 1993-94 is US \$370 million.

Anti-militant operations In Kashmir

- 1420. SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to
- (a) whether it is a fact that recently the Army has launched anti-militant operations in Kashmir Valley;
- (b) if so, what are the details thereof;
- (c) what success has been achieved so far by the Army in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b) The Army has been assisting the Civil administration in Jammu and Kashmir in flushing out antinational elements (ANEs) since April 90. The Army operations include cordon and search, area domination, patrolling, road opening, convey protection and such like duties.

(c) During these operations, till date 2216 ANEs have been killed and 12065